NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.70/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2017

NAME OF THE PARTIES:

Mr. B V Kshatriya & Ors.

V/s.

M/s. Bhikusa Papers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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		Legal For Petitwier	
2.	MATERIK HAT	Haslonbanis	Vel-
		<u>PRDER</u>	
	(ACP/NO170/397	7/CLB/MB/MAH/2014	

- 1. The Learned Counsel of both the sides are present. They have recorded their presence and submitted that an amicable Settlement is in progress, seeking time to finalize the amicable Settlement between the parties. Time is granted.
- Adjourned to 10th April, 2017. Duly communicated to both the sides.

M.K. SHRAWAT. MEMBER (JUDICIAL)

28th February, 2017.